

**THE HIGH COURT OF KERALA**

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Dated - 06/10/2017

B1(A) -84395 / 2017(1)

OFFICIAL MEMORANDUM

Sub : General Transfers, 2018 – Statement showing the property interests, close relations etc. of Judicial/Gazetted Officers in the Judicial Department - calling for - regarding.

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The Officers mentioned below are directed to furnish the particulars regarding the property interests, close relations, place of Bar practice etc. as on 01/10/2017 in the attached proforma so as to reach the High Court on or before 31/10/2017.

They shall also forward the above mentioned particulars of the Judicial/Gazetted Officers under their jurisdiction and control(including those on leave, deputaton, suspension etc.).

( By Order )



K. Babu

Registrar( Subordinate Judiciary)

Encl: As above  
To

All Principal District Judges and Chief Judicial Magistrates of 14 districts  
The District Judge, Kavaratti  
The Special Judge ( SPE / CBI ) – I, II & III, Ernakulam  
The Special Judge ( SPE / CBI ), Thiruvananthapuram  
The Special Judge, NDPS Act Cases, Vadakara and Thodupuzha.  
The all Motor Accidents Claims Tribunals,  
The Judges of all Family Courts  
The Kerala Co-operative Tribunal, Thiruvananthapuram.  
The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur  
Kottayam, Kozhikode, Muvattupuzha & Thalassery.  
The University Appellate Tribunal, Thiruvananthapuram.  
The Tribunal for Local Self Government, Thiruvananthapuram  
The Forest Tribunal, Kozhikode.  
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.  
The Presiding Officers of Labour Courts at Kollam & Ernakulam  
The Chairman, KVAT/Agricultural Income Tax and Sales Tax Appellate  
Tribunal, Principal Bench, Ernakulam.

Shri R.Narayana Pisharadi, Registrar(Vigilance), High Court of Kerala  
Shri T.V.AnilKumar, Director, Kerala Judicial Academy  
Shri Ashok Menon, Registrar General, High Court of Kerala.  
Shri P.G.Ajith Kumar, Addl. Director, Kerala Judicial Academy, High Court.  
Shri Venu Karunakaran, Registrar (Recruitment and Computerisation), High Court  
of Kerala  
Shri V.K.Babu Prakash, Secretary, Kerala Legislative Assembly, TVPM  
Shri B.G.Harindranath, Law secretary, Government of Kerala, Thiruvananthapuram.  
Shri M.Nandakumar, Legal Advisor and Disciplinary Enquiry Officer,  
Kerala State Electricity Board, Thiruvananthapuram.  
Shri K.Sathyan, Member Secretary, KELSA, Ernakulam  
Shri P.K.Aravinda Babu, Director, ADR Centre  
Shri S.V.Unnikrishnan Nair, Registrar, Kerala Administrative Tribunal,  
Thiruvananthapuram  
Shri G.P.Jayakrishnan, Joint Secretary (Suits) Law Department, Government of  
Kerala, Thiruvananthapuram  
Shri M.P.Shibu , Dy.Registrar, Kerala Administrative Tribunal, Ernakulam Bench  
Shri S.Radhakrishnan, Deputy Registrar, Kerala Administrative Tribunal,  
Thiruvananthapuram  
Shri Suresh Babu V.P.M, Deputy Director, Kerala Judicial Academy  
Shri M.K.Ganesh, Assistant Director, Kerala Judicial Academy.  
The Administrative Records Section, High Court (2 copies)  
The file.

STATEMENT SHOWING PROPERTY INTERESTS, CLOSE RELATIONS ETC OF THE GAZETTED OFFICERS IN THE  
JUDICIAL DEPARTMENT AS ON 01-10-2017

Name, designation and period of service in the present station with date	Date of Birth and Qualifications	Native place, Thaluk and District	Details of immovable properties / business interests describing the nature of the properties, business its extent, location, how obtained, from which year and all other relevant particulars	Name of courts having jurisdiction over the immovable properties	Details of close relations giving exact relations stating whether dependent on the officer or not	Name of Courts having jurisdiction over the places where the close relations are residing	All places of practice as Lawyer before recruitment
1	2	3	4	5	6	7	8

<i>Particulars of litigations if any wherein the officer and / or his close relations are involved</i>		<i>Details of previous services in the Gazetted cadre</i>				<i>Present residential address</i>	<i>Permanent address</i>	<i>Remarks</i>
Name of court	No. and nature of cases	Post held	Place	Period with date				
9	10	11	12	13	14	15	16	